

**OFFICE OF THE DISTRICT JUDGE, NADIA**  
**AT KRISHNAGAR**  
**(ENGLISH DEPARTMENT)**

**O R D E R**

**No. 249**

**Dated, Krishnagar, 11<sup>th</sup> August, 2021**

Though the office of the District Judge is open on all working days, extreme hardship is being encountered in ensuring urgent compliance with administrative directions from the Hon'ble Court on non-functional working days of Courts, in cases where data collection from other Courts are required to be made in the course of the day or the next day. The problem can be mitigated by keeping the offices of all Courts open on all non-functional working days with 50% staff in attendance by rotation for attending to administrative work.

Considering the present position regarding Covid-19, and that running of local, suburban and EMU trains for public has not started, judicial work may be continued restricting its functioning to three working days in a week as per Office Order no.218 dated 14.07.2021, and raise it in phases or continue it considering the pandemic situation that may arise in future.

The following order is made for administrative convenience to be adopted and implemented **on and from 12.08.2021.**

1. Offices of all Courts of Nadia Judgeship, **Civil and Criminal, shall remain open from 11:00 am to 3:00 pm for administrative functioning on working Tuesday, Thursday and Saturday (except 2<sup>nd</sup> & 4<sup>th</sup> Saturdays) of every week** during the period of restrictive measures (lockdown) with 50% of staff strength.
2. District Sheristadar and District Nazir shall attend office on all working days and shall be kept out of roster.
3. Presiding Officers of all Courts shall prepare roster of 50% of staff who shall remain present in office on the aforesaid working weekdays.
4. Presiding officers shall hold themselves in readiness to reach office for administrative work on the aforesaid working days on short notice if presence of Presiding Officers are required.
5. Presiding Officers shall, however, be at liberty to visit their respective Courts and offices to supervise the work and guide the staff detained, and may also get ready orders, judgments etc., and pull up backlog, to make over or receive charge of the Court and office etc.
6. **The members of the staff present on the aforesaid days shall attend to updating the records and CIS and ensure no case remains undated in the CIS.**

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all Judicial Officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large.

Inform all concerned.

**Sd/-**


(Dulal Chandra Kar)  
**District Judge, Nadia**

Memo No.1057(71)/XV-1A,

Dated, Krishnagar, 11<sup>th</sup> August, 2021

**Copy forwarded for information and necessary action to the:**

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.  
10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.  
16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.  
22: Chief Judicial Magistrate, Nadia at Krishnagar.  
23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.  
27-37: JM, 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / 5<sup>th</sup> / 6<sup>th</sup> / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.  
38-46: CJ (JD), 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.  
47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.  
52: Secretary, District Legal Services Authority, Nadia.  
53: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.  
54: Public Prosecutor, Nadia at Krishnagar.  
55: Government Pleader, Nadia at Krishnagar.  
56: District Magistrate, Nadia at Krishnagar.  
57: Superintendent of Police, Krishnagar Police District.  
58: Superintendent of Police, Ranaghat Police District.  
59-62: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.  
63: Court Inspector, Sadar Court, Krishnagar.  
64-68: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.  
69: Nodal Officer/System Officer, e-Court Project, Nadia.  
70: Order Book.  
71: Office File.

  
(Dulal Chandra Kar)  
**District Judge, Nadia**